

IN THE HIGH COURT OF BOMBAY AT GOA.

LD-VC-CW-140/2020.

Lakkawa Karishetty Thr.
Her Lawful Attorney Balram
Karishetty Petitioner.

Vs

Dy. Commissioner, Corporation
of the City of Panaji, and anr. Respondents.

Shri Manoj Jalmi, Advocate for the petitioner.

Shri A. Bhobe, Advocate for the respondent no.1.

Coram:- DAMA SESHADRI NAIDU, J.

Date: 9th October, 2020.

PC.

Petitioner's counsel seeks time. Post the matter on 16.10.2020.

DAMA SESHADRI NAIDU, J.

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